

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.07.2022 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

### For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 519 of 2022	Sudarshan Das Mudhra (Suspended Director of Simplex Projects Ltd.) Vs. State Bank of India & Anr.	Sinha S. Nikhilesh	Misha Suhani Dwivedi Nikhil Mathur-R1 Shweta Dubey Ichchha Kalash-R2
2.	Comp. App. (AT) (Ins) No. 616 of 2022	Pujita Supplier Ltd. Vs. Priority Vyapar Pvt. Ltd.	Dr. Anurag Kr. Agarwal	Meenakshi Manot
3.	Comp. App. (AT) (Ins) No. 693 of 2022	Lora Mitra Rath Vs. Bank of India & Ors.	Abhishek Jain	
4.	Comp. App. (AT) (Ins) No. 773 of 2022	Pranav Kumar Vs. GEO Source & Anr.	Smarhar Singh	Rasesh Parikh-R1 Rajesh Kr. Agarwal- R2

### For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 1073 of 2021	Harsha Dighe Member of Committee of Creditors of Premshree Devcon Pvt. Ltd. & Anr. Vs. Premshree Devcon Pvt. Ltd. & Ors.  <b>With</b>	Devul Dighe	Rushabh Shah-R2
6.	Comp. App. (AT) (Ins) No. 1074 of 2021	Harsha Dighe Member of Committee of Creditors of Premshree Devcon Pvt. Ltd. & Anr. Vs. Premshree Devcon Pvt. Ltd. & Ors.	Devul Dighe	Rushabh Shah-R2 Rajendra Chourasia Faguni Jain-R5
7.	Comp. App. (AT) (Ins) No. 42 of 2022 <b>(With Defects)</b>	Hindalco Industries Ltd. Vs. Hirakud Industrial Works Ltd. & Ors.  <b>With</b>	Ashish Prasad	Chayan Gupta-R1 K. Thaker-R2 Ashok Jain-R4

8.	Comp. App. (AT) (Ins) No. 43 of 2022  <b>(With Defects)</b>	Hindalco Industries Ltd. Vs. Hirakud Industrial Works Ltd. & Ors.  <b>With</b>	Ashish Prasad	Chayan Gupta-R1 K. Thaker-R2 Ashok Jain-R4
9.	Comp. App. (AT) (Ins) No.52 of 2022	H.I.W. Worker's Union Vs. Nandakini Contractors Pvt. Ltd. & Ors.  <b>With</b>	Debasish Mohapatra	Pankaj Jain-R3
10.	Comp. App. (AT) (Ins) No. 53 of 2022	H.I.W. Worker's Union Vs. Nandakini Contractors Pvt. Ltd.& Ors.	Debasish Mohapatra	Pankaj Jain-R3
11.	Comp. App. (AT) (Ins) No. 94 of 2022	Arvind Singh P. Chandock Vs. Amit Punjabi & Ors.	Aditya Dewan	Nausher Kohli-R1 Gaurav Kakar-R3 Saket S. Jain-R4
12.	Comp. App. (AT) (Ins) No. 104 of 2022	Lora Mitra Rath Vs. Bank of India & Ors.	Abhishek Jain	Aditya Kumar-R1 Anirban Bhattacharya Dhruv Sachdeva-R5 Patita P. Bishwal-RP
13.	Comp. App. (AT) (Ins) No. 229 of 2022	Maharashtra State Electricity Distribution Company Ltd. Vs. Parth Engineering and Company	Samir Malik	Ayush J Rajani Khushboo J Rajani
14.	Comp. App. (AT) (Ins) No. 245 of 2022	Regional Provident Fund Commissioner EPFO Regional Office Jamshedpur Vs. Mamta Binani Resolution Professional & Anr.	B. B. Pradhan	Mamta Binani in person Surbhi Anand
15.	Comp. App. (AT) (Ins) No. 308 of 2022	Committee of Creditors of Delhi Control Devices Pvt. Ltd. Vs. Ashok Kumar Gupta Resolution Professional of Delhi Control Devices Pvt. Ltd. & Anr.  <b>With</b>	Mehak Khurana	Abhishek Anand Karan Kohli-R1 G. P. Madaan Aditya Madaan Aishwarya Adlakha- R2
16.	Comp. App. (AT) (Ins) No. 277 of 2022	Statcon Electronics India Ltd. Vs. Ashok Kumar Gupta & Anr.	Aditya Madaan	Abhishek Anand Ashok Kr. Gupta-R1 Mehak Khurana-R2
17.	Comp. App. (AT) (Ins) No. 348 of 2022	3G Grupee Geotechnik Graz ZT GMBH Vs. Vayam Technologies Ltd.	N.V. Raman	Shashwat Anand Shashwat Parihar Adya Singh

18.	Comp. App. (AT) (Ins) No. 353 of 2022	Deepak Kapoor (Shareholder/Director of Sarash Exports Services Pvt. Ltd.) Vs. Umesh Chand Goyal	Kunal Anand	Umesh C. Goyal Aditya Gauri-R1 Ashutosh Goel
19.	Comp. App. (AT) (Ins) No. 369 of 2022	Dyna Rasayan Udyog Pvt. Ltd. Vs. Ms. Pooja Bahry & Anr.  <b>With</b>	Ashish Aggarwal	Pooja Bahry
20.	Comp. App. (AT) (Ins) No. 405 of 2022	GVR Consulting Services Pvt. Ltd. & Ors. Vs. Pooja Bahry (Erstwhile Resilution Professional of NTL Electronics India Pvt. Ltd.) & Ors.  <b>With</b>	Aditi Sharma	Jasveen Kaur Pooja Bahry-R1 Milan Singh Negi-R2, R3 & R4
21.	Comp. App. (AT) (Ins) No. 412 of 2022	Praveen Gupta & Ors. Vs. Pooja Bahry (Erstwhile Resolution Professional of NTL Electronics India Ltd.)	Milan S. Negi	Jasveen Kaur Pooja Bahry-R1
22.	Comp. App. (AT) (Ins) No. 379 & 380 of 2022	The State, Government of NCT of Delhi, Through Commissioner, Department of Trade & Taxes Vs. Ashwini Kumar Gupta (Liquidator – Petrolube India Ltd. In Liquidation)	M. L. Garg	Asmita Duggal Ashwani Kr Gupta
23.	Comp. App. (AT) (Ins) No. 381 of 2022	Salem Stainless Steel Suppliers Pvt. Ltd. Vs. Rajubhai Patel (Resolution Professional of Cooltech Containers Pvt. Ltd.)	Charu Sachdev	
24.	Comp. App. (AT) (Ins) No. 397 of 2022	Shapoorji Pallonji Finance Pvt. Ltd. Vs. Rekha Singh  <b>With</b>	Pratiksh Sharma	Danish Akhtar
25.	Comp. App. (AT) (Ins) No. 398 of 2022	Shapoorji Pallonji Finance Pvt. Ltd. Vs. Siddharth Singh  <b>With</b>	Siddharth Singh	Danish Akhtar

26.	Comp. App. (AT) (Ins) No. 399 of 2022	Shapoorji Pallonji Finance Pvt. Ltd. Vs. Ajay Singh	Pratiksha Sharma	Danish Akhtar
27.	Comp. App. (AT) (Ins) No. 402 of 2022	Satya Narayan Gupta Vs. Yaduka Financial Services Limited & Anr.	Naresh Kr. Sejvani	Sourojit Dasgupta Ajay Kr. Agarwal
28.	Comp. App. (AT) (Ins) No. 407 of 2022	Kantilal Aghara Suspended Director of Rainbow Paper Ltd. Vs. Nikunj Woods Pvt. Ltd. & Anr.	Aastha Mehta	Anirudh Gupta-R1
29.	Comp. App. (AT) (Ins) No. 410 of 2022	Raj Kumar Sahni & Ors. Vs. Dilwara Leasing and Investment Ltd. & Ors.	Paras Mithal	Abhijeet Sinha-R1 Rishi Sood-R2
30.	Comp. App. (AT) (Ins) No. 535 of 2022	Regional Provident Fund Commissioner, Employees Provident Fund Organization Regional Office Ahmedabad Vs. Parthiv Parikh Resolution Professional of M.V. Omni Projects (India) Ltd. & Ors.	Kaushik Kumar Dey	
31.	Comp. App. (AT) (Ins) No. 572 of 2022	Minions Ventures Pvt. Ltd. Vs. TDT Copper Ltd.	Farrukh Khan	Anshula Grover
32.	Comp. App. (AT) (Ins) No. 582 of 2022	Shyam Sundar Patodia Vs. Aditya Vikram Verma & Anr.	Jayabrata Mukherjee	
33.	Comp. App. (AT) (Ins) No. 593 of 2022	Ram Ratan Modi Resolution Professional of Duncans Industries Ltd. Vs. Sammelan Tea and Beverages Pvt. Ltd. & Ors.  <b>With</b>	Amit Kasera	Abhijeet Sinha Shaunak Kashyap Usha Nath Banerjee -R1 Soumya Dutta
34.	Comp. App. (AT) (Ins) No. 628 of 2022	Ram Ratan Modi Resolution Professional of Duncans Industries Ltd. Vs. Merico Agro Industries Pvt. Ltd. & Ors.  <b>With</b>	Amit Kasera	

35.	Comp. App. (AT) (Ins) No. 754 of 2022	Ram Ratan Modi Resolution Professional Of Duncans Industries Ltd. Vs. Sammelan Tea And Beverages Pvt. Ltd. & Ors.	Amit Kasera	Avishek Guha
36.	Comp. App. (AT) (Ins) No. 606 of 2022	Ashwani Kumar Chandrakar Vs. Central Bank of India & Ors.	Adhitya Srinivasan	Abhijeet Sinha Akshay Goel-R1
37.	Comp. App. (AT) (Ins) No. 621 of 2022	Sanjay Bhausahab Bhange Vs. Khushbu Dye Chem Pvt. Ltd. & Anr.	Anuj Tiwari	Zain Khan Faiyaz Khan-R1 Aditya Gauri-R2
38.	Comp. App. (AT) (Ins) No. 625 of 2022	Yash Nachrani Director of Suspended Board of Directors Coppertun Brewing Pvt. Ltd. Vs. Pardesi Construction Pvt. Ltd. & Anr.	Karun Mehta	
39.	Comp. App. (AT) (Ins) No. 627 of 2022	Nileshbhai Shantilal Patel Vs. Westin Resins and Ploymers Pvt. Ltd. & Anr.	Pallavi Pratap	Jignesh Ajit Ganatra
40.	Comp. App. (AT) (Ins) No. 726 of 2022  <b>(With Defects)</b>	Pramod Kumar Chaubey Suspended Director of Corporate Debtor Schneider Prototyping (India) Pvt. Ltd. Vs. Guangzhou Seal Laser Rapid Prototype Co Ltd. & Anr.	Ribhu Garg	Anjali Sharma Deepak Bashtap-R1 Partho Bhattacharya-R2
41.	Comp. App. (AT) No. 120 of 2021	Indian Bank & Ors. Vs. Infrastructure Leasing & Financial Services Ltd. & Ors.	Brijesh Kumar Tamber	Raunak Dhillon Vikas Kumar Jha Adarsh Saxena-R1

#### For Hearing

42.	Comp. App. (AT) (Ins) No. 1087 of 2021	Anil Soni Vs. KM Fincorp LLP & Anr.	Vipul Ganda	Nilesh Deep-R1 Sanjay Kumar-R2
43.	Comp. App. (AT) (Ins) No. 150 of 2022	GSPC Energy Ltd. Vs. Girish Siriram Juneja (Interim Resolution Professional, Hindusthan National Glass & Industries Ltd.)	Piyush Joshi	Vikram Wadehra Vidhushi Chokhani-R1

44.	Comp. App. (AT) (Ins) No. 672 of 2021	Ram Ratan Modi Resolution Professional of Ducans Industries Ltd. Vs. Merico Agro Industries Pvt. Ltd.	Sanjana Nandi	Soumya Dutta Usha N. Banerjee Avishek Guha Ishaan Saha Soumya Dutta
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**02:00 PM**  
**After rising of Court – III**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Orders**

45.	I.A. No. 593 of 2019 & 304, 2966 of 2020 & 888, 889 of 2021 & 275 544, 557, 586, 645 of 2022 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.  <b>With</b>	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4 to R8 Pankaj Vevek-R13
46.	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors.	Raunak Dhillon Abhijeet Das Nikita Shenoy Gauri Rasgotra	Sanjay Shorey Rakesh Tiwari Wamika Trehan Pankaj Vivek Rohit Sharma

**For Hearing**

47.	Comp. App. (AT) (Ins) No. 553 of 2019	IDBI Bank Vs. Mamta Binani & Ors.  <b>With</b>	Manmeet Singh	Arjun AsthanaR1 Shreyan Parth D. Tandon- R3 Edupuqanti-R2
48.	Comp. App. (AT) (Ins) No. 982 of 2019	Deccan Chronicle Marketeers & Ors. Vs. Deccan Chronicle Holdings & Ors.	Krutika Raghavan	Shreyas Edupuqanti-R1 PBA Srinivasan- R2
49.	Contempt Case (AT) No. 28 of 2021 in Comp. App. (AT) (Ins) No. 553 of 2019	Deccan Chronicle Holdings Ltd. Vs. SREI Multiple Asset Investment Trust – Vision India Fund & Ors.	Arjun Asthana	Saptarshi Mandal Rishav Banerjee-R1 & R2

**Note: Cases shall be heard only in physical mode w.e.f. 1<sup>st</sup> August, 2022.**

**Copy to: -**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**